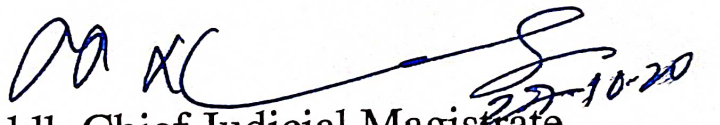


**In the court of Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause List dated: 29-10-2020)**

1st Session Evidence/Agruments	Hearing/Argument 2nd Session
1. PCR 280/20	1. CMISC 638/15
2. PCR 179/20	2. CR 97/20
3. CMISC 576/19	3. CMISC 637/16
4. PCR 323/20	4. CC 2909/13
5. CR 229/20	5. CR 196/20
6. CR 40/16	6. CR 7/20
7. CMISC 378/20	7. CR 199/20
8. CMISC 425/18	8. PCR 92/20
9. CC 5537/11	9. CR 306/19
10. PCR 361/20	10. CR 10664/18
11. PCR 324/20	11. CC 7348/16
12. CMISC 429/20	12. CC 7409/13
13. PCR 55/20	13. CC 4446/20
14. PCR 164/20	
15. CC 9228/18	


Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.